

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-334/ND/2020

IN THE MATTER OF:

Supernova Tech Craft Engineering Overseas Ltd
Vs
Valtrom Technologies Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 24.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

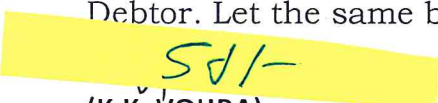
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Amrita Mrisra, Adv. Surbhi Sinha
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file the tracking report of the demand notice sent to the Corporate Debtor. Let the same be filed. List the case on 05.02.2020.


Sd/-
(K.K. VOHRA)
MEMBER (T)


Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag